

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/30352/2024 ARBA/25/2024	ABHIRAM SWAIN VS L.A OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// (//
2	D-ARBA/30096/2024 ARBA/26/2024	PRAGNYA PARAMITA MISHRA VS L.A. OFFICE AND COMPETENT AUTHORITY NH 203 AND ANR	AJIT KUMAR MOHANTY VS	// (//
3	D-ARBP/38711/2024 ARBP/80/2024	M/S. SALVEE ENTERPRISES, BBSR VS M/S. KANHA JI INTERNATIONAL OIL PVT. LTD.	RAJJEET ROY VS	// (//
4	D-BLAPL/26549/2024 BLAPL/9047/2024	SIMON KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /92 /2024 JMFC, BORIGUMMA(Koraput) GR/0000230/2024
5	D-BLAPL/25956/2024 BLAPL/9048/2024	AJMIR MONDAL VS STATE OF ODISHA	DEBASHIS MITRA VS	EOW,BHUBANESWAR /1 /2024 O.P.I.D,BALASORE(Baleshwar) CT/0000001/2024
6	D-BLAPL/26731/2024 BLAPL/9049/2024	SANJIP KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000018/2024
7	D-BLAPL/26721/2024 BLAPL/9050/2024	RAHUL SINGH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BARGARH /496 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000041/2023
8	D-BLAPL/26763/2024 BLAPL/9051/2024	CHITA @ CHITRASEN BISWAL @ CHITTA BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /227 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000345/2024
9	D-BLAPL/26613/2024 BLAPL/9052/2024	GIRIDHARI DWIBEDI @ DWIBEDY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DEOGARH /400 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000014/2024
10	D-BLAPL/26604/2024 BLAPL/9053/2024	BABLU @ RAKESH KUMAR BADAPANDA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SARANAKUL /216 /2023 ADDL. DIST. AND SESSION JUDGE, OD ST/0000035/2024
11	D-BLAPL/26008/2024 BLAPL/9054/2024	LINGARAJ @ LIPU @ LITU KHATEI VS STATE OF ODISHA	PULLIN MARTHA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024

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12	D-BLAPL/25958/2024 BLAPL/9055/2024	AJMIR MONDAL VS STATE OF ODISHA	DEBASHIS MITRA VS	EOW,BHUBANESWAR /5 /2024 O.P.I.D,BALASORE(Baleshwar) CT/0000008/2024
13	D-BLAPL/26343/2024 BLAPL/9056/2024	MADHAB KHEMUDU VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000220/2023
14	D-BLAPL/23911/2024 BLAPL/9057/2024	BIBEKANANDA JENA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BISOI /114 /2024 SPECIAL JUDGE,RAIRANGPUR(Mayurbhanj) Spl/0000012/2024
15	D-BLAPL/25551/2024 BLAPL/9058/2024	RAJU ALLI @ SAHAMUSTAK ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHANJANAGAR /22 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000149/2024
16	D-BLAPL/26000/2024 BLAPL/9059/2024	MAHESWAR SWAIN @ DHARAMA VS STATE OF ODISHA	PULLIN MARTHA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000014/2024
17	D-BLAPL/25861/2024 BLAPL/9060/2024	SAMBARIA JUANGA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	TELKOI /93 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000034/2023
18	D-BLAPL/25834/2024 BLAPL/9061/2024	RAMAKANTA JANI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	KHATIGUDA /58 /2020 DISTRICT AND SESSIONS JUDGE,NAWAPADA CT/0000048/2020
19	D-BLAPL/26762/2024 BLAPL/9062/2024	S.K.NAJIM ALLI @ RAJA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /294 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000648/2024
20	D-BLAPL/22395/2024 BLAPL/9063/2024	HARI SHANKAR BEHERA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BISOI /114 /2024 SPECIAL JUDGE,RAIRANGPUR(Mayurbhanj) Spl/0000012/2024
21	D-BLAPL/26737/2024 BLAPL/9064/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /714 /2022 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000845/2022
22	D-BLAPL/25765/2024 BLAPL/9065/2024	SUMANTA PRADHAN @ SUMAN PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	REAMAL /187 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000360/2024
23	D-BLAPL/26733/2024	BRUNDABAN MAHANANDA	AKSHAYA KUMAR SAHOO	LATHOR /171 /2024

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	BLAPL/9066/2024	VS STATE OF ODISHA	VS	SPL.JUDGE PATNAGARH(Balangir) Spl/000027/2024
24	D-BLAPL/25822/2024 BLAPL/9067/2024	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /104 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001055/2024
25	D-BLAPL/26732/2024 BLAPL/9068/2024	JABED ANSARI @ JAVED ANSARI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /70 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000258/2024
26	D-BLAPL/26580/2024 BLAPL/9069/2024	BIKRAM BISWAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	JAGATPUR /222 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000490/2024
27	D-BLAPL/26540/2024 BLAPL/9070/2024	BULI @ SAGARIKA SWAIN @ SAGARIKA BEHERA @ SAGARIKA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /207 /2018 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001542/2018
28	D-BLAPL/26813/2024 BLAPL/9071/2024	MAHENDRA ROUT VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	SAHID NAGAR P.S. /109 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000340/2022
29	D-BLAPL/26728/2024 BLAPL/9072/2024	SATURA @ BALARAM MALLIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BARI RAMACHANDRAPUR /450 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002157/2024
30	D-BLAPL/25561/2024 BLAPL/9073/2024	SAGAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /451 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000811/2024
31	D-BLAPL/26353/2024 BLAPL/9074/2024	RATI RANJAN ROUTRAY @ ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /7 /2022 3RD ADJ BHUBANESWAR(Khordha) TR/0000091/2022
32	D-BLAPL/26473/2024 BLAPL/9075/2024	SANDHYARANI KARJI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	THAKURMUNDA /45 /2024 CIVIL JUDGE (JD) CUM JMFC, THAKUR CT/0000072/2024
33	D-BLAPL/26937/2024 BLAPL/9076/2024	SANAK PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	NCB BHUBANESWAR /3 /2021 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000009/2021
34	D-BLAPL/26649/2024 BLAPL/9077/2024	SK. HASEN ALLI @ SK. HASSN ALLI VS	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR TOWN /246 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP

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35	D-BLAPL/26724/2024 BLAPL/9078/2024	STATE OF ODISHA SATYABAN MAJHI VS	SARADA PRASAD DASH VS	CT/0000870/2024 JHUMPURA /66 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUPA(K
36	D-BLAPL/26651/2024 BLAPL/9079/2024	STATE OF ODISHA SUKANTI KISAN VS	DIBYAJYOTI SAHOO VS	GR/0000216/2024 LAIKERA /4 /2024 A.D.J.,JHARSUGUDA(Jharsuguda)
37	D-BLAPL/26913/2024 BLAPL/9080/2024	STATE OF ODISHA TOFAN KUMAR PARIDA VS	BHARAT BHUSAN ROURTRAY VS	CT/0000078/2024 Maitri Vihar PS /331 /2024 S.D.J.M.,BHUBANESWAR(Khordha)
38	D-BLAPL/25604/2024 BLAPL/9081/2024	STATE OF ODISHA RAJESH BISWAL VS	PRABIR KUMAR RAY VS	CT/0001369/2024 JAJPUR SADAR /218 /2019 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
39	D-BLAPL/26440/2024 BLAPL/9082/2024	STATE OF ODISHA SADA DISARI VS	DIPTI RANJAN BHOKTA VS	CT/0000033/2020 SPL.TASK FORCE /20 /2024 JMFC, SEMILIGUDA(Koraput)
40	D-BLAPL/26943/2024 BLAPL/9083/2024	STATE OF ODISHA PANCHU @ PANCHANAN NAIK VS	LAMBODAR ACHARI VS	GR/0000184/2024 BHANJANAGAR /436 /2024 A.D.J.,BHANJANAGAR(Ganjam)
41	D-BLAPL/26371/2024 BLAPL/9084/2024	STATE OF ODISHA KISHORE CHANDRA BISWAL VS	PRAVAT KUMAR NAYAK VS	ST/0000122/2024 ANGUL TOWN /156 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
42	D-BLAPL/26908/2024 BLAPL/9085/2024	STATE OF ODISHA PATITAPABAN BEHERA @ PINTU VS	BHABANI SHANKAR DASPARIDA VS	GR/0000419/2023 ANGUL TOWN /635 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
43	D-BLAPL/26922/2024 BLAPL/9086/2024	STATE OF ODISHA OMKAR JENA VS	MANAS KUMAR CHAND VS	GR/0001226/2024 BAIDYANATHPUR /240 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan
44	D-BLAPL/26792/2024 BLAPL/9087/2024	STATE OF ODISHA JABDU CHHATRAPAL VS	DHRENDRA NATH BEHERA VS	Spl/0000070/2024 BAREIPALI /172 /2023 A.D.J.,SAMBALPUR(Sambalpur)
45	D-BLAPL/26684/2024 BLAPL/9088/2024	STATE OF ODISHA DEEPAK BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ST/0000061/2024 BEGUNIAPADA /350 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001526/2024

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46	D-BLAPL/26652/2024 BLAPL/9089/2024	RAMAKANT DALAI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000043/2024
47	D-BLAPL/26811/2024 BLAPL/9090/2024	JIRA GUPTA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SUNABEDA /139 /2024 JMFC, SEMILIGUDA(Koraput) GR/0000175/2024
48	D-BLAPL/26181/2024 BLAPL/9091/2024	JEEVAN NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	KUNDHEIGOLA /168 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000318/2024
49	D-BLAPL/26833/2024 BLAPL/9092/2024	SANTOSH @ SANTOSH KUMAR MISHRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BOIPARIGUDA /134 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000612/2024
50	D-BLAPL/24078/2024 BLAPL/9093/2024	BABULI @ TRILOCHAN DAS VS STATE OF ODISHA	UMESH KUMAR LENKA VS	DHUSURI /37 /2021 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000026/2021
51	D-BLAPL/26840/2024 BLAPL/9094/2024	LALA MUNDA @ LAL MOHAN MUNDA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KEONJHAR TOWN /370 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Jharsuguda) GR/0001266/2024
52	D-BLAPL/24665/2024 BLAPL/9095/2024	NANDA @ KULU DEHURY VS STATE OF ODISHA	AGASTI KANUNGO VS	CHOUDWAR /438 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000744/2023
53	D-BLAPL/26712/2024 BLAPL/9096/2024	NIRANJAN DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	GOP /323 /2023 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000024/2024
54	D-BLAPL/26841/2024 BLAPL/9097/2024	RABI BARIK @ RABINDRA BARIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MARINE PS AT BALARAMGADI /3 /2021 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000218/2021
55	D-BLAPL/26729/2024 BLAPL/9098/2024	HAREKRUSHNA MOHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	RAIRANGPUR (RURAL) /107 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) CT/0000048/2024
56	D-BLAPL/26761/2024 BLAPL/9099/2024	SWADHIN KUMAR DASH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BADAMBADI /64 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000048/2024
57	D-BLAPL/26660/2024	BALABHADRA PRADHAN	SURYAKANTA DWIBEDI	SARANGADA /93 /2024

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	BLAPL/9100/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000158/2024
58	D-BLAPL/26766/2024 BLAPL/9101/2024	ANINDITA NAYAK @ NAIK VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	INFOCITY PS /390 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001448/2024
59	D-CMAPL/36746/2024 CMAPL/276/2024	BINAYAK MISHRA VS DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO.LTD.BBSR	ADV. VS	// () //
60	D-CMAPL/37467/2024 CMAPL/277/2024	FAKIR MOHAN SAHU VS STATE OF ODISHA	ADV. VS	// () //
61	D-CMAPL/38538/2024 CMAPL/278/2024	LALITA SAHU VS LABA SAHU	ALEKHA CHANDRA MOHANTY VS	// () //
62	D-CMAPL/34166/2024 CMAPL/279/2024	SIDHESWAR MAJHI VS PAYA MAJHI (DEAD)	ADV. VS	// () //
63	D-CMP/35513/2024 CMP/992/2024	BABULI BARIK VS SURYAMANI BARIK	SATYANARAYAN MOHAPATRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000135/2008
64	D-CMP/36872/2024 CMP/993/2024	JAY GOBINDA DAS VS SUKUMAR BAG	NRUSINGH CHARAN ROUT VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000061/2021
65	D-CMP/37847/2024 CMP/994/2024	KAILASH LAKRA VS GURU CHARAN ORAM @ LAKRA	SOUMENDRA PATTANAIAK VS	// A.D.J.,SUNDARGARH(Sundargarh) CVREV/0000001/2022
66	D-CMP/38380/2024 CMP/995/2024	NIRUPAMA SAHOO VS NIRANJAN DAS	MANOJ KUMAR PANDA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK CRREV/0000005/2024
67	D-CMP/38382/2024 CMP/996/2024	NIRUPAMA SAHOO VS ABINASH ROUT	MANOJ KUMAR PANDA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK CRREV/0000006/2024
68	D-CONTC/34878/2024 CONTC/6583/2024	KRUSHNA CHANDRA MOHANTY VS	SUBHADUTTA ROURAY VS	// ()

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		SRIBACHHA SINGH,SR. GENERAL MANAGER, TPCODL		//
69	D-CONTC/37389/2024 CONTC/6584/2024	GAJENDRA NATH MOHAPATRA VS	ADV. VS	// 0
		DEORANJAN KUMAR SINGH, IAS		//
70	D-CONTC/37391/2024 CONTC/6585/2024	BAURIBANDHU PARIDA VS	ADV. VS	// 0
		DEORANJAN KUMAR SINGH, IAS		//
71	D-CONTC/37674/2024 CONTC/6586/2024	SRI RAGHUNATH JEW THAKUR VS	ADV. VS	// 0
		PRAKASH KUMAR KAR, ADDL. ASST. COMM. ENDOWMENT,CUTTACK		//
72	D-CONTC/37761/2024 CONTC/6587/2024	KAILASH CHANDRA MAHARANA VS	ADV. VS	// 0
		SHALINI PANDIT, IAS		//
73	D-CONTC/37763/2024 CONTC/6588/2024	HIMANSU SEKHAR PRADHAN VS	ADV. VS	// 0
		SHALINI PANDIT, IAS		//
74	D-CONTC/37765/2024 CONTC/6589/2024	MEGHANADA BEHERUK VS	ADV. VS	// 0
		SHALINI PANDIT, IAS		//
75	D-CONTC/37767/2024 CONTC/6590/2024	PRAMODA KUMAR DASH VS	ADV. VS	// 0
		SHALINI PANDIT, IAS		//
76	D-CONTC/37769/2024 CONTC/6591/2024	ASHOK KUMAR BEHERUK VS	ADV. VS	// 0
		SHALINI PANDIT, IAS		//
77	D-CONTC/37770/2024 CONTC/6592/2024	MRUTYUNJAYA BEHERUK VS	ADV. VS	// 0
		SHALINI PANDIT, IAS		//
78	D-CONTC/37771/2024 CONTC/6593/2024	GORACHANDA BEHERUK VS	ADV. VS	// 0
		SHALINI PANDIT, IAS		//
79	D-CONTC/37772/2024 CONTC/6594/2024	SARAT CHANDRA PARIDA VS	ADV. VS	// 0
		SHALINI PANDIT, IAS		//

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80	D-CONTC/38076/2024 CONTC/6595/2024	BIJAN KUMAR JENA VS VIR VIKRAM YADAV, IAS	ADV. VS	// 0 //
81	D-CONTC/38083/2024 CONTC/6596/2024	DILESWAR DANDASENA VS KARNA MALLICK, TAHASILDAR DEOGARH	ADV. VS	// 0 //
82	D-CONTC/38086/2024 CONTC/6597/2024	KHAGESWAR ROUT VS PRADEEP KUMAR NAGA, DEO, KENDRAPARA	ADV. VS	// 0 //
83	D-CONTC/38174/2024 CONTC/6598/2024	PRIYABADINI PATRA VS PREM CHANDRA CHAUDHURY, DIRECTOR AGRICULTURE AND FOOD PRODUCTION	ADV. VS	// 0 //
84	D-CONTC/38178/2024 CONTC/6599/2024	SUSHIL KUMAR LAKRA VS Y.B. KHURANIA, IPS	ADV. VS	// 0 //
85	D-CONTC/36005/2024 CONTC/6600/2024	KALUA NAYAK VS TAPAS ROUT, TAHASILDAR, BUGUDA	BHABANI SANKAR DAS VS	// 0 //
86	D-CONTC/36011/2024 CONTC/6601/2024	PRAKASH NAYAK VS TAPAS ROUT, TAHASILDAR,BUGUDA	BHABANI SANKAR DAS VS	// 0 //
87	D-CONTC/37795/2024 CONTC/6602/2024	BHAGYALAXMI MISHRA VS RAJIT DAS, ORS	SIDDHARTHA PRASAD MISHRA VS	// 0 //
88	D-CONTC/38489/2024 CONTC/6603/2024	SIMANCHAL JENA VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //
89	D-CONTC/36655/2024 CONTC/6604/2024	PRAFULLA KUMAR OJHA VS ASWATHY S, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
90	D-CONTC/37539/2024 CONTC/6605/2024	SUKANTA KUMAR PATRA VS MANAS RANJAN SWAIN, OAS	ADV. VS	// 0 //
91	D-CONTC/37619/2024	ABHISEKH PANIGRAHI	ADV.	//

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	CONTC/6606/2024	VS BIRANCHI PRASAD DEHURY, OPS(S)	VS	0 //
92	D-CONTC/37621/2024 CONTC/6607/2024	ALOK RANJAN PARIDA VS DIPAK KUMAR PARHI, OES-1(SB)	ADV. VS	// 0 //
93	D-CONTC/37622/2024 CONTC/6608/2024	KHIROD CHANDRA RANA VS DIPAK KUMAR PARHI, OES-1(SB)	ADV. VS	// 0 //
94	D-CONTC/37629/2024 CONTC/6609/2024	BHRAMARBAR SETHI VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
95	D-CONTC/38143/2024 CONTC/6610/2024	KISHORE CHANDRA NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
96	D-CONTC/38145/2024 CONTC/6611/2024	SARAT CHANDRA PRADHAN VS ASWATHY S., IAS	ADV. VS	// 0 //
97	D-CONTC/37657/2024 CONTC/6612/2024	JAGAT MOHAN GOUDA VS SATYABRATA SAHOO, IAS	ADV VS	// 0 //
98	D-CONTC/38150/2024 CONTC/6613/2024	JATINDRA KUMAR SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //
99	D-CONTC/37659/2024 CONTC/6614/2024	PANCHANANA PADHI VS SATYABRATA SAHOO, IAS	ADV VS	// 0 //
100	D-CONTC/38154/2024 CONTC/6615/2024	BAKUL MISTRY VS ASWATHY S., IAS	ADV. VS	// 0 //
101	D-CONTC/38158/2024 CONTC/6616/2024	BIMBADHAR RAO VS ASWATHY S., IAS	ADV. VS	// 0 //
102	D-CONTC/37661/2024 CONTC/6617/2024	SARAT CHANDRA PATRO VS	ADV VS	// 0

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103	D-CONTC/38434/2024 CONTC/6618/2024	SATYABRATA SAHOO, IAS DIBAKAR SAMANTARAY VS DEEPAK KUMAR PARDI, OES	ADV. VS	// // ()
104	D-CONTC/37697/2024 CONTC/6619/2024	NIRANJAN ROUT VS SATYABRATA SAHU, IAS	ADV VS	// // ()
105	D-CONTC/38442/2024 CONTC/6620/2024	JAYANTA KUMAR SINGHA VS SALINI PANDIT, IAS	ADV. VS	// // ()
106	D-CONTC/37814/2024 CONTC/6621/2024	KESHAB CHANDRA SAHU VS ASWATHY S., IAS	ADV. VS	// // ()
107	D-CONTC/37817/2024 CONTC/6622/2024	KASHINATH PRADHAN VS ASWATHY S., IAS	ADV. VS	// // ()
108	D-CONTC/38067/2024 CONTC/6623/2024	BHUBANANDA MOHANTY VS ANU GARG, SECY., W.R DEPT.	ADV VS	// // ()
109	D-CONTC/38136/2024 CONTC/6624/2024	JUDHISTIRA PRADHAN VS ASWATHY S., IAS	ADV. VS	// // ()
110	D-CONTC/38139/2024 CONTC/6625/2024	CHAITANYA MAJHI VS ASWATHY S., IAS	ADV. VS	// // ()
111	D-CRLA/25109/2024 CRLA/866/2024	BASANTA SETHI@BASANTA KUMAR SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JAGANNATHA PRASAD /192 /2019 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000020/2020
112	D-CRLA/25999/2024 CRLA/867/2024	DEBENDRA KUMAR BAIDYA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /61 /2017 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/0000188/2017
113	D-CRLA/26256/2024 CRLA/868/2024	HEMANTA SEKHAR BARIK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	MADHUPATNA /89 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000052/2021

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114	D-CRLA/26501/2024 CRLA/869/2024	SUNIL ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	KHUNTUNI /129 /2021 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000133/2021
115	D-CRLA/24359/2024 CRLA/870/2024	BANGUN@BANGAN@BAGAN@ARUN MOHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DHAMNAGAR /88 /2018 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000195/2018
116	D-CRLA/24618/2024 CRLA/871/2024	DEVA @ MAHADEV SINGH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BARIPADA SADAR /61 /2019 AD HOC ADDL.SESSIONS JUDGE (FTSC) ST/0000007/2020
117	D-CRLA/26039/2024 CRLA/872/2024	KESHAB SETHI @ KESHABA SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /214 /2018 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000085/2020
118	D-CRLA/25294/2024 CRLA/873/2024	TALESWAR MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /55 /2022 AD-HOC A.D.J. (FTSC), PHULBANI(Kand CT/0000008/2022
119	D-CRLA/26143/2024 CRLA/874/2024	SUBAS MUDULI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KUJANGA /465 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000078/2023
120	D-CRLA/25410/2024 CRLA/875/2024	HARASH BARIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/0000116/2023
121	D-CRLA/26182/2024 CRLA/876/2024	BISHNU BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /263 /2016 ADHOC ADDL. DISTRICT AND SESSION TR/0000048/1990
122	D-CRLA/25547/2024 CRLA/877/2024	DOLAGOBINDA SETHY @ DOLESWAR VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	KEONJHAR SADAR /116 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000008/2022
123	D-CRLA/26595/2024 CRLA/878/2024	SUDHAKAR PRADHAN VS STATE OF ODISHA(VIG.)	MANOJ BIHARI DAS VS	CUTTACK VIGILANCE /36 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000041/2018
124	D-CRLA/25601/2024 CRLA/879/2024	PURNA CHANDRA SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHUNTA /11 /2023 AD HOC ADDL.SESSIONS JUDGE (FTSC) CT/0000006/2023
125	D-CRLA/25900/2024	TUKU PADHY@PADHI	RAMANIKANTA PATTANAIAK	JAGANNATHA PRASAD /111 /2019

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	CRLA/880/2024	VS STATE OF ODISHA	VS	ADDL.DISTRICT SESSIONS CUM SPL JU Spl/000009/2019
126	D-CRLMC/24060/2024 CRLMC/3403/2024	PATITA @ PATITAPABAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /399 /2022 J.M.F.C.,KHURDA(Khordha) GR/000008/2022
127	D-CRLMC/25936/2024 CRLMC/3404/2024	DEBABRATA PRADHAN VS STATE OF ODISHA	KUMAR PRAJWAL VS	BALICHANDRAPUR /97 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000549/2024
128	D-CRLMC/26407/2024 CRLMC/3405/2024	RATAN @ SABYASACHI DAS VS STATE OF ODISHA	KUMAR KASHYAP VS	RUPSA /2 /2002 J.M.F.C. BALASORE(RURAL)(Baleshwar) GR/000069/2002
129	D-CRLMC/26223/2024 CRLMC/3406/2024	HARI MANDAL @ HARI CHANDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /26 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000181/2012
130	D-CRLMC/26434/2024 CRLMC/3407/2024	CHAITANYA MURMU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BETNOTI /29 /2022 A.D.J.,BARIPADA(Mayurbhanj) ST/0000125/2022
131	D-CRLMC/26339/2024 CRLMC/3408/2024	DILLIP BEHERA@LANDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ATHAMALLIK /94 /2015 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000076/2017
132	D-CRLMC/26373/2024 CRLMC/3409/2024	NIRAKAR SAHOO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	JAGATSINGPUR /842 /2023 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000344/2023
133	D-CRLMC/26559/2024 CRLMC/3410/2024	SHYAM SINGH @ SANDEEP SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /29 /2017 C.J.M.,MALKANGIRI(Malkangiri) CT/0000060/2018
134	D-CRLMC/26630/2024 CRLMC/3411/2024	KANHU CHARAN GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /285 /2018 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000538/2018
135	D-CRLMC/26628/2024 CRLMC/3412/2024	MUMTAJ BEGUM VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BELPAHAR /22 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000099/2024
136	D-CRLMC/23334/2024 CRLMC/3413/2024	K.MANJULATA SUBUDHI VS	ALOK KUMAR MOHAPATRA VS	MAHILA (BERHAMPUR) /18 /2024 S.D.J.M.,BERHAMPUR(Ganjam)

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137	D-CRLMC/26341/2024 CRLMC/3414/2024	STATE OF ODISHA SAKTI PRASAD MUDULI VS STATE OF ODISHA	ASHOK DAS VS	GR/0000277/2024 KHALLIKOTE /159 /2016 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
138	D-CRLMC/26378/2024 CRLMC/3415/2024	BIJAY BARUA @ BARWA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	GR/0000365/2016 KUTRA /50 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh)
139	D-CRLMC/25781/2024 CRLMC/3416/2024	BHARAT MALLIK@BHARAT MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0000259/2024 BALICHANDRAPUR /30 /2015 J.M.F.C.,CHANDIKHOLE(Jajapur)
140	D-CRLMC/25851/2024 CRLMC/3417/2024	RAGHABANANDA KSHETI VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	GR/0000229/2015 VIGILANCE PS (BERHAMPUR) /2 /2014 SPECIAL JUDGE (VIGILANCE), PHULBA
141	D-CRLMC/26283/2024 CRLMC/3418/2024	SUKADAS@SUKDAS NAIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GR/0000001/2014 //0 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA
142	D-CRLMC/26409/2024 CRLMC/3419/2024	RAJA @ RAJESH PARIDA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	ICC/0000005/2023 SAHADEV KHUNTA /246 /2016 S.D.J.M.,BALASORE(Baleshwar)
143	D-CRLMC/26430/2024 CRLMC/3420/2024	SHASIKANTA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CT/0002375/2016 MOTANGA /318 /2023 J.M.F.C.,DHENKANAL(Dhenkanal)
144	D-CRLMC/26531/2024 CRLMC/3421/2024	UTTAM@UTTAMI@KHANDI PRADHAN@ UTTAM PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GR/0000437/2023 POLASARA PS /209 /2014 JMFC, POLSARA(Ganjam)
145	D-CRLMC/24570/2024 CRLMC/3422/2024	AKSHAYA KUMAR NAYAK VS SANJUKTA KUMARI DAKUA	MANAS KUMAR CHAND VS	GR/0000547/2014 // J.M.F.C,UMERKOTE(Nabarangapur)
146	D-CRLMC/24908/2024 CRLMC/3423/2024	RATNAKAR MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	ICC/0000003/2023 SUKINDA /3 /2014 ADDL DIST AND SESSIONS JUDGE,JAIP
147	D-CRLMC/26625/2024 CRLMC/3424/2024	PANKAJ KUMAR PARIDA VS STATE OF ODISHA	SIDHARTHA DAS VS	CT/0000340/2015 EOW,BHUBANESWAR /23 /2023 PRESIDING OFFICER,DESIGNATED COU

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148	D-CRLMC/26805/2024 CRLMC/3425/2024	PRATAP CHANDRA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /334 /2024 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/000035/2024
149	D-CRLMC/26807/2024 CRLMC/3426/2024	TUKUNA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /328 /2024 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/000038/2024
150	D-CRLMC/26730/2024 CRLMC/3427/2024	KALIA@RABINDRA KUMAR MUDULI VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	BINIKA /49 /2013 J.M.F.C.,BINIKA(Sonepur) GR/0000153/2013
151	D-CRLMC/26555/2024 CRLMC/3428/2024	NAMITA NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /21 /2023 J.M.F.C.,KHANDAPARA(Nayagarh) GR/000021/2023
152	D-CRLMC/24902/2024 CRLMC/3429/2024	PRABINA SETHI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BANAPUR P.S. /221 /2015 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kho GR/0000392/2015
153	D-CRLMC/26605/2024 CRLMC/3430/2024	P.DALAMMA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// J.M.F.C.(RURAL),BERHAMPUR(Ganjam) ICC/0000001/2024
154	D-CRLMP/26890/2024 CRLMP/1264/2024	DR. SATYAPRIYA SINGH VS TAPASWINI KUNDU	TUSAR KUMAR MISHRA VS	MAHILA P.S. BUXIBAZAR /4 /2024 () //
155	D-CRLMP/22977/2024 CRLMP/1265/2024	JAGADISH PRASAD VERMA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BALASORE TOWN /181 /2024 () //
156	D-CRLMP/25811/2024 CRLMP/1266/2024	SULURI DEHURI VS STATE OF ODISHA	ABHILASH MISHRA VS	// () //
157	D-CRLMP/25513/2024 CRLMP/1267/2024	TAPAN BERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
158	D-CRLMP/26119/2024 CRLMP/1268/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS STATE OF ODISHA	ANUPAM DASH VS	// () //
159	D-CRLMP/26125/2024	SATRUGHAN BEHERA	PRAVAT KUMAR NAYAK	BHUBAN /150 /2017

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	CRLMP/1269/2024	VS STATE OF ODISHA	VS	() //
160	D-CRLREV/25679/2024 CRLREV/477/2024	RABINDRA NATH DASH VS STATE OF ODISHA(VIG.)	SOUMYA RANJAN PANDA VS	CUTTACK VIGILANCE /40 /2015 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/000018/2019
161	D-CRLREV/25941/2024 CRLREV/478/2024	TRINATH DAS VS STATE OF ODISHA	RASHMI RANJAN DAS VS	TURUMUNGA /30 /2010 ADDL.DIST.JUDGE,KEONJHAR(Kendujh CRA/000029/2020
162	D-CRLREV/26923/2024 CRLREV/479/2024	GURU CHARAN DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	CUTTACK VIGILANCE /57 /2003 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/000023/2010
163	D-CRLREV/26350/2024 CRLREV/480/2024	GOPINATH SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	CUTTACK VIGILANCE /8 /2022 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW CRMC/000063/2024
164	D-CRLREV/25660/2024 CRLREV/481/2024	JOGENDRA KUMBHAR VS SANJUKTA KUMBHAR	BHOJARAJ SETH VS	MELCHHAMUNDA /84 /2023 CIVIL JUDGE (SD) CUM ASJ AT SOHEL CRMC/000082/2023
165	D-CRP/38661/2024 CRP/29/2024	M/S TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT.LTD.(TIDPL) VS M/S DEVAVRAT HOMES PVT.LTD., KHURDA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000131/2024
166	D-CRP/37812/2024 CRP/30/2024	SANJAY KUMAR NAIK VS ANWAR ALI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000054/2024
167	D-CRP/37829/2024 CRP/31/2024	SANJAY KUMAR NAIK VS ABDUL WAHID	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000056/2024
168	D-FAO/37789/2024 FAO/421/2024	SUKANTIMANI SANTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/000025/2019
169	D-FAO/38540/2024 FAO/422/2024	GOURA MAHALINGA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000138/2023
170	D-FAO/38481/2024 FAO/423/2024	RADHAMADHAB PRADHAN VS	BIKASH MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA

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171	D-FAO/35941/2024 FAO/424/2024	STATE OF ODISHA GOVERNING BODY OF BRAHMESWAR MAHAVIDYALAYA, PURI VS RATNKAR TARAI	DILLIP KUMAR MOHAPATRA VS	Gia/0000914/2012 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000033/2018
172	D-MACA/34411/2024 MACA/901/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD, BBSR VS PRAFULLA NAIK	ANUPAM DASH VS	// 6TH M.A.C.T.,KARANJIA(Mayurbhanj) Mac/0000001/2018
173	D-MACA/34413/2024 MACA/902/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. BBSR VS JUGAL KISHORE BARIK	ANUPAM DASH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000363/2011
174	D-MACA/35236/2024 MACA/903/2024	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., CUTTACK VS RASHMITA MISHRA	RAMESH CHANDRA SAHOO 1 VS	// I MACT,BALASORE(Baleshwar) Mac/0000135/2022
175	D-MACA/36124/2024 MACA/904/2024	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. BBSR VS SEHNAZ FATMA	RAMESH CHANDRA SAHOO VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000195/2019
176	D-MACA/37301/2024 MACA/905/2024	M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD.BBSR VS LAXMIMANI BARIK	G.P.DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000062/2023
177	D-MACA/38125/2024 MACA/906/2024	KUMUDINI SAMAL VS GURUCHARAN MUNDA	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000017/2022
178	D-MACA/38629/2024 MACA/907/2024	DAKACHAN PUJHARI VS LINGARAJ BARIK	DHANANJAYA MUND VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000014/2020
179	D-MATA/37883/2024 MATA/326/2024	JULLY ROUT@JALLI RANI SWAIN VS SAROJ KUMAR ROUT	BIJAY KUMAR MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000646/2016
180	D-RPFAM/38241/2024 RPFAM/255/2024	DAMODAR SAHOO VS SASMITA SAHOO	BINAYAK MOHAPATRA VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000346/2018
181	D-RSA/36824/2024 RSA/321/2024	NAKULA JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000038/2013

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182	D-RSA/37853/2024 RSA/322/2024	PINDI JAGADISH VS MUGALI DASARATHI	SUSANTA KUMAR BARAL VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000118/2023
183	D-RVWPET/33138/2024 RVWPET/204/2024	BABURAM DALEI VS KARTIKA CHANDRA DAS	JAGAJIBAN PRADHAN VS	// (//
184	D-TRP(C)/38402/2024 TRP(C)/271/2024	BISHNUPRADHAN@BISHNUPRIYA PRADHAN VS SIMANCHALA DAS	ADITYA KUMAR PANIGRAHI VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000073/2022
185	D-TRP(C)/38654/2024 TRP(C)/272/2024	BARSHA BALIARSINGH VS SUDHANSHU SEKHAR BAL	JYOTIRMAYA SAHOO VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000542/204
186	D-TRPCRL/22358/2024 TRPCRL/77/2024	DEBASMITA SAHU VS UMA RANI DAS	RAMANIKANTA PATTANAIAK VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) CMC/0000107/2024
187	D-TRPCRL/25165/2024 TRPCRL/78/2024	PINKU SAHU VS AJIT KUMAR SAHU	SUSHANTA KUMAR JOSHI VS	//0 J.M.F.C,BARPALLI(Bargarh) ICC/0000024/2022
188	D-TRPCRL/25677/2024 TRPCRL/79/2024	JITENDRA DASH VS MONALI PANDA	DEBIDUTTA MOHAPATRA VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Ctp/0000018/2024
189	D-WA/38470/2024 WA/2420/2024	STATE OF ODISHA VS NAGENDRA DEHURY	HARIKRUSHNA PANIGRAHI,A.S.C VS	// (//
190	D-WA/38052/2024 WA/2421/2024	STATE OF ODISHA VS HEMANTA KUMAR MISHRA	DEBASIS MOHAPATRA, A.S.C. VS	// (//
191	D-WA/38060/2024 WA/2422/2024	STATE OF ODISHA VS DEVID KESHAREE MAHANTA	BIPLAB MOHANTY,A.G.A VS	// (//
192	D-WA/38070/2024 WA/2423/2024	STATE OF ODISHA VS SUBASINI SAHOO	M.K.BALABANTRAY,A.G.A VS	// (//
193	D-WA/38508/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//

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	WA/2424/2024	VS	VS	0
		BHRAMARBARA JENA		//
194	D-WA/38071/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/2425/2024	VS	VS	0
		SARAT CHANDRA MISHRA		//
195	D-WA/38324/2024	STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
	WA/2426/2024	VS	VS	0
		DANDADHAR NAYAK		//
196	D-WA/35831/2024	STATE OF ODISHA	NIHAR KANTA PRAHARAJ, A.G.A.	//
	WA/2427/2024	VS	VS	0
		PRASANTA KUMAR BEHURA		//
197	D-WA/38326/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
	WA/2428/2024	VS	VS	0
		MAMATA NAYAK		//
198	D-WA/38348/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
	WA/2429/2024	VS	VS	0
		DEBENDRA KUMAR NAYAK		//
199	D-WA/38398/2024	STATE OF ODISHA	SUVASHISH PATTANAIAK,A.G.A	//
	WA/2430/2024	VS	VS	0
		KISHORE CHANDRA BHUYAN		//
200	D-WA/38400/2024	STATE OF ODISHA	A.G.A	//
	WA/2431/2024	VS	VS	0
		RUDRA NARAYAN TAREI		//
201	D-WA/33049/2024	RATNAKAR GIRI	MANOJ KUMAR PATI	//
	WA/2432/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WA/38404/2024	STATE OF ODISHA	SUVASHISH PATTANAIAK, A.G.A.	//
	WA/2433/2024	VS	VS	0
		PITAMBAR MOHANTY		//
203	D-WP(C)/37861/2024	SANTOSH KUMAR PATRA	SHASHI BHUSAN JENA	//
	WP(C)/22312/2024	VS	VS	0
		STATE OF ORISSA		//
204	D-WP(C)/38023/2024	ABANI GANDA @ ABANI KUMAR GANDA	BHAWANI SANKAR PANIGRAHI	//
	WP(C)/22313/2024	VS	VS	0

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205	D-WP(C)/38026/2024 WP(C)/22314/2024	THE REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION, BERHAMPUR SWADHIN BEHERA VS BHARAT PETROLEUM CORPORATION LIMITED	LALIT KUMAR MAHARANA VS	// // 0 //
206	D-WP(C)/38027/2024 WP(C)/22315/2024	KEDARNATH NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
207	D-WP(C)/37062/2024 WP(C)/22316/2024	RABI NARAYAN SAHOO VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //
208	D-WP(C)/38388/2024 WP(C)/22317/2024	RAJESH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
209	D-WP(C)/38392/2024 WP(C)/22318/2024	RAMESH CHANDRA AGRAWAL VS STATE BANK OF INDIA, BARGARH	SUDEEP KUMAR SARANGI VS	// 0 //
210	D-WP(C)/38750/2024 WP(C)/22319/2024	CHANDRAPRAVA DEI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
211	D-WP(C)/37089/2024 WP(C)/22320/2024	HARAPRIYA PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
212	D-WP(C)/37228/2024 WP(C)/22321/2024	DALENDRI NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
213	D-WP(C)/38296/2024 WP(C)/22322/2024	SANJUKTA PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
214	D-WP(C)/36315/2024 WP(C)/22323/2024	RASHMI RANJAN KACHHYAPAL VS STATE OF ORISSA	MANOJ VERMA VS	// 0 //
215	D-WP(C)/37135/2024 WP(C)/22324/2024	YASIN KHAN VS NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR	BHABA PRASAD DAS VS	// 0 //

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216	D-WP(C)/38214/2024 WP(C)/22325/2024	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
217	D-WP(C)/37362/2024 WP(C)/22326/2024	SAROJINI BAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
218	D-WP(C)/37406/2024 WP(C)/22327/2024	MOHAMMAD KALAM VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
219	D-WP(C)/37411/2024 WP(C)/22328/2024	BANARJI LAKRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
220	D-WP(C)/35156/2024 WP(C)/22329/2024	PABITRA KUMAR SAHU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
221	D-WP(C)/37414/2024 WP(C)/22330/2024	GOVINDA TOPPO VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
222	D-WP(C)/37594/2024 WP(C)/22331/2024	KULAMANI SAHOO VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
223	D-WP(C)/36924/2024 WP(C)/22332/2024	SUKANTA MAHARANA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
224	D-WP(C)/37614/2024 WP(C)/22333/2024	RABINDRANATH SAMAL VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
225	D-WP(C)/35160/2024 WP(C)/22334/2024	DR. SUMATI PATI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
226	D-WP(C)/37788/2024 WP(C)/22335/2024	SANTOSH KUMAR NAIK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
227	D-WP(C)/37123/2024	INDRADYUMNA SWAIN	JITENDRA KUMAR LENKA	//

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	WP(C)/22336/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/38315/2024 WP(C)/22337/2024	SATYANARAYAN COLLEGE OF NURSING, MALKANGIRI VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
229	D-WP(C)/36435/2024 WP(C)/22338/2024	JHLI PRADHAN VS STATE OF ODISHA	SANTANU KUMAR SWAIN VS	// 0 //
230	D-WP(C)/38319/2024 WP(C)/22339/2024	CRYOGENEX INSTITUE OF MEDICAL SCIENCE AND RESEARCH, MALKANGIRI VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
231	D-WP(C)/38372/2024 WP(C)/22340/2024	SWARAJ KUMAR KANHAR VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
232	D-WP(C)/37458/2024 WP(C)/22341/2024	CHITTARANJAN PARIDA VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
233	D-WP(C)/36443/2024 WP(C)/22342/2024	PRAKASH KUMAR NAYAK VS COLLECTOR, JAJPUR	TUSAR KUMAR MISHRA VS	// 0 //
234	D-WP(C)/36458/2024 WP(C)/22343/2024	M/S. ADITYA CRAFT AND PAPERS PVT. LTD., CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), DEPTT. OF REVENUE, MINISTRY OF FINANCE NEW DELHI	CHITRASEN PARIDA VS	// 0 //
235	D-WP(C)/38609/2024 WP(C)/22344/2024	BASANTA MANJARI SRICHANDAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
236	D-WP(C)/38198/2024 WP(C)/22345/2024	KSHITISH KUMAR PATRA VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
237	D-WP(C)/37713/2024 WP(C)/22346/2024	M/S. RASMI RANJAN SAHOO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA.	KSHIROD KUMAR SAHOO VS	// 0 //
238	D-WP(C)/38110/2024 WP(C)/22347/2024	M/S. SHREE BALAJI COAL TRADERS LTD,CUTTACK VS	KSHIROD KUMAR SAHOO VS	// 0

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239	D-WP(C)/38312/2024 WP(C)/22348/2024	COMMISSIONER OF COMMERCIAL TAXS AND GOODS AND SERVICES TAX,ODISHA SATYANARYAN GNM TRAINING COLLEGE VS STATE OF ODISHA	PARSURAM DAS VS	// // ()
240	D-WP(C)/37217/2024 WP(C)/22349/2024	SCAN STEELS LTD.(UNIT-II), SUNDERGARH VS ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// ()
241	D-WP(C)/38320/2024 WP(C)/22350/2024	ANANTA MEMORIAL COLLEGE OF NURSING VS STATE OF ODISHA	PARSURAM DAS VS	// ()
242	D-WP(C)/38618/2024 WP(C)/22351/2024	JAYANTI SETHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
243	D-WP(C)/36983/2024 WP(C)/22352/2024	RABINDRA KUMAR PATI VS STATE OF ODISHA	BANABIHARI RAY VS	// ()
244	D-WP(C)/38660/2024 WP(C)/22353/2024	SANATAN MISHRA VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// ()
245	D-WP(C)/37490/2024 WP(C)/22354/2024	GOPAL JEW, GOVERNMENT UPPER PRIMARY SCHOOL, KHURDA. VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// ()
246	D-WP(C)/38036/2024 WP(C)/22355/2024	SANJUKTA BEURA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// ()
247	D-WP(C)/33212/2024 WP(C)/22356/2024	GURUKRUPA FOUADATION, NAYAPALI, BBSR VS THE PRINCIPAL SECRETARY TO THE GOVT, REVENUE AND DISASTER MANAGEMENT DEPT.,BBSR	ARUPANANDA GOSWAMY VS	// ()
248	D-WP(C)/38133/2024 WP(C)/22357/2024	JAGANNATH ROUT VS REGISTRAR,COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// ()
249	D-WP(C)/37325/2024 WP(C)/22358/2024	GOKULANANDA KHARSEL VS STATE OF ODISHA	DEBASIS ROUT VS	// ()

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250	D-WP(C)/31728/2024 WP(C)/22359/2024	MANGALI HANTAL VS UNION OF INDIA	GANESH PRASAD SAMAL VS	// 0 //
251	D-WP(C)/37339/2024 WP(C)/22360/2024	KAPILESWAR SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
252	D-WP(C)/38140/2024 WP(C)/22361/2024	SUDAM CHARAN SAHU VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
253	D-WP(C)/38676/2024 WP(C)/22362/2024	SMRUTI RANJAN ROUT VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //
254	D-WP(C)/37388/2024 WP(C)/22363/2024	RAMA CHANDRA BEHERA VS REGIONAL PROVIDENT FUND COMMISSIONER I, BBSR	SOMANATH MISHRA VS	// 0 //
255	D-WP(C)/38199/2024 WP(C)/22364/2024	NABAGHANA JENA VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //
256	D-WP(C)/37541/2024 WP(C)/22365/2024	M DHARMA RAO VS UNION OF INDIA	SANTOSH ADHIKARI VS	// 0 //
257	D-WP(C)/36605/2024 WP(C)/22366/2024	KOUSTUV RESEARCH INSTITUTE OF MEDICAL SCIENCE, KHURDA VS THE COMMISSIONER CUM SECY, DEPT.HEALTH AND FAMILY WELFARE, GOVT.OF ODISHA	DEVI PRASAD DASH VS	// 0 //
258	D-WP(C)/37655/2024 WP(C)/22367/2024	SUBASINI SWAIN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
259	D-WP(C)/38304/2024 WP(C)/22368/2024	DAYANIDHI MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
260	D-WP(C)/36679/2024 WP(C)/22369/2024	ABHAYA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
261	D-WP(C)/38307/2024	FULA MURMU @ PHULA MURMU	SURYAKANTA DWIBEDI	//

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	WP(C)/22370/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/37793/2024 WP(C)/22371/2024	SURESH KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
263	D-WP(C)/38310/2024 WP(C)/22372/2024	JHUNURANI @ JHULURANI BEJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
264	D-WP(C)/36992/2024 WP(C)/22373/2024	NIRAKAR NAYAK VS PRADEEP NAYAK	TUSAR KUMAR MISHRA VS	// 0 //
265	D-WP(C)/37543/2024 WP(C)/22374/2024	CH KRISHNA SUBBA RAJU VS UNION OF INDIA	SANTOSH ADHIKARI VS	// 0 //
266	D-WP(C)/38552/2024 WP(C)/22375/2024	B JANARADHAN REDDY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
267	D-WP(C)/37392/2024 WP(C)/22376/2024	BHASKAR CHANDRA RAULLA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
268	D-WP(C)/36995/2024 WP(C)/22377/2024	M/S.THE ODISHA AGRO INDUSTRIES CORPORATION LTD. VS THE DEPUTY COMMISSIONER OF CT AND GST CIRCLE, CUTTACK-1	BIJAY PANDA VS	// 0 //
269	D-WP(C)/37556/2024 WP(C)/22378/2024	BIRANCHI NAIK VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
270	D-WP(C)/38369/2024 WP(C)/22379/2024	ASIMA MITRA SAHU VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
271	D-WP(C)/37400/2024 WP(C)/22380/2024	JAYANTI KUMAR DASH VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
272	D-WP(C)/33921/2024 WP(C)/22381/2024	SUDHAKAR SAHOO VS	SANTOSH KUMAR SAMANTARAY VS	// 0

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273	D-WP(C)/30497/2024 WP(C)/22382/2024	UNION OF INDIA MIRZA BASIR BAIG VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// // 0 //
274	D-WP(C)/37946/2024 WP(C)/22383/2024	RITA GUDIA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
275	D-WP(C)/37403/2024 WP(C)/22384/2024	SANTOSH KUMAR SAHOO VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
276	D-WP(C)/31218/2024 WP(C)/22385/2024	CHANDRASENA LIMA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
277	D-WP(C)/37996/2024 WP(C)/22386/2024	BASUDEV TUDU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
278	D-WP(C)/37559/2024 WP(C)/22387/2024	PRIYARANJAN TANTI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
279	D-WP(C)/37782/2024 WP(C)/22388/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
280	D-WP(C)/37582/2024 WP(C)/22389/2024	INDIAN ENTERPRISES, SAMBALPUR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
281	D-WP(C)/38097/2024 WP(C)/22390/2024	TRILOCHANA BEHERA VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
282	D-WP(C)/38200/2024 WP(C)/22391/2024	ANURAG BOUK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
283	D-WP(C)/37658/2024 WP(C)/22392/2024	MAYADHAR NAIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //

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284	D-WP(C)/38772/2024 WP(C)/22393/2024	DEBA NARAYAN MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
285	D-WP(C)/37819/2024 WP(C)/22394/2024	LILIMA KULLU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
286	D-WP(C)/33075/2024 WP(C)/22395/2024	BANDITA ROUT VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
287	D-WP(C)/37851/2024 WP(C)/22396/2024	SUJAY BISWAS VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
288	D-WP(C)/36518/2024 WP(C)/22397/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED. VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
289	D-WP(C)/38233/2024 WP(C)/22398/2024	JITENDRA SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
290	D-WP(C)/38207/2024 WP(C)/22399/2024	PREMALATA JENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
291	D-WP(C)/37836/2024 WP(C)/22400/2024	P.P. RICE MILLS, BHDRAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
292	D-WP(C)/38211/2024 WP(C)/22401/2024	SOUMENDRA KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
293	D-WP(C)/38448/2024 WP(C)/22402/2024	PRASANNA KUMAR RATH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
294	D-WP(C)/38514/2024 WP(C)/22403/2024	SABITRI NAYAK VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
295	D-WP(C)/38449/2024	SUDHIR RANJAN PANIGRAHI	PRAVAT KUMAR NAYAK	//

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	WP(C)/22404/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37416/2024 WP(C)/22405/2024	PARAMESWAR MOHANTA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
297	D-WP(C)/38455/2024 WP(C)/22406/2024	PURNA CHANDRA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
298	D-WP(C)/37575/2024 WP(C)/22407/2024	SYLVESA INFOTECH PVT. LTD., BBSR VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	TUSHAR KANTI SATAPATHY VS	// 0 //
299	D-WP(C)/38781/2024 WP(C)/22408/2024	CHINMAYANANDA TRIPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
300	D-WP(C)/37959/2024 WP(C)/22409/2024	SUBARNAREKHA SOCIAL WELFARE AND EDUCATION TRUST, JALESWAR VS STATE OF ORISSA	SANJAY KUMAR DAS VS	// 0 //
301	D-WP(C)/36576/2024 WP(C)/22410/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED. VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS.	CHITRASEN PARIDA VS	// 0 //
302	D-WP(C)/37744/2024 WP(C)/22411/2024	BASUDEVA SWAIN VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
303	D-WP(C)/38261/2024 WP(C)/22412/2024	GOURAB LIMA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
304	D-WP(C)/38232/2024 WP(C)/22413/2024	DEBARAJ PRADHAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
305	D-WP(C)/37786/2024 WP(C)/22414/2024	KHAGESWAR MALI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
306	D-WP(C)/38427/2024 WP(C)/22415/2024	RADHA KRISHNA INDUSTRIAL TRAINING CENTRE, MAYURBHANJ VS	SANJAY KUMAR DAS VS	// 0

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307	D-WP(C)/38269/2024 WP(C)/22416/2024	STATE OF ODISHA SUMITRA KHILLA VS	ARUPANANDA GOSWAMY VS	// // ()
308	D-WP(C)/37802/2024 WP(C)/22417/2024	STATE OF ODISHA MITA SAHOO VS	NRUSINGH CH. ROUT VS	// // ()
309	D-WP(C)/38762/2024 WP(C)/22418/2024	STATE OF ODISHA SUBHARALIN PANDA VS	KRISHNA CHANDRA SAHU VS	// // ()
310	D-WP(C)/37202/2024 WP(C)/22419/2024	STATE OF ODISHA NIRUPAMA ROUT VS	AJIT KUMAR SAHOO VS	// // ()
311	D-WP(C)/38768/2024 WP(C)/22420/2024	STATE OF ODISHA ALOK KUMAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()
312	D-WP(C)/38384/2024 WP(C)/22421/2024	STATE OF ODISHA MR.MALAYA RANJAN PATTANAİK VS	RAVI SHANKAR SAMAL VS	// // ()
313	D-WP(C)/38648/2024 WP(C)/22422/2024	A.O. AXIS BANK LTD, BBSR BHAGYABANTA KUANR VS	SAILABALA JENA VS	// // ()
314	D-WP(C)/38299/2024 WP(C)/22423/2024	UNION OF INDIA NAMITA KOPE VS	ARUPANANDA GOSWAMY VS	// // ()
315	D-WP(C)/38535/2024 WP(C)/22424/2024	STATE OF ODISHA SANJAY KUMAR SINGH VS	ADHIRAJ MOHANTY VS	// // ()
316	D-WP(C)/38655/2024 WP(C)/22425/2024	STATE OF ODISHA JAGADISH SAHU VS	SAILABALA JENA VS	// // ()
317	D-WP(C)/38798/2024 WP(C)/22426/2024	UNION OF INDIA NIRANJAN BHOLA VS	LAMBODAR PRADHAN VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/38803/2024 WP(C)/22427/2024	PRAVAT KUMAR PADHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
319	D-WP(C)/32573/2024 WP(C)/22428/2024	ABDUL ZARIF KHAN VS STATE TRANSPORT AUTHORITY ODISHA	KADAR MOHAMMAD VS	// 0 //
320	D-WP(C)/38333/2024 WP(C)/22429/2024	MD PHULBABU VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
321	D-WP(C)/33540/2024 WP(C)/22430/2024	BAISHNABA CHARAN MOHARANA VS COLLECTOR CUM DIST.MAGISTRATE , JAGATSINGHPUR	SURYASNATA MOHAPATRA VS	// 0 //
322	D-WP(C)/38334/2024 WP(C)/22431/2024	RAJESH PODAR VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
323	D-WP(C)/38344/2024 WP(C)/22432/2024	CHINTAMANI SAHOO VS MANAGER HR, NTPC, ANGUL	MANAS RANJAN PRADHAN VS	// 0 //
324	D-WP(C)/38316/2024 WP(C)/22433/2024	SAHAYOGA COLLEGE OF NURSING VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
325	D-WP(C)/38383/2024 WP(C)/22434/2024	DIBJAY BEHERA VS THE GENERAL MANAGER, HRD, ODISHA GRAMYA BANK, BBSR	DR. JITENDRA KUMAR LENKA VS	// 0 //
326	D-WP(C)/36600/2024 WP(C)/22435/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED. VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS.	CHITRASEN PARIDA VS	// 0 //
327	D-WP(C)/38328/2024 WP(C)/22436/2024	BASUMATI RANA VS REGIONAL OFFICER, NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR	KODANDA KUMAR BHUYAN VS	// 0 //
328	D-WPCRL/26850/2024 WPCRL/112/2024	VIPIN YADAV VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	//0 0 //
329	D-ABLAPL/26750/2024	NANA @ SK SADIK QUADRI	JAYAKRISHNA MOHAPATRA	BANSADA /35 /2019

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	ABLAPL/9806/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/26754/2024 ABLAPL/9807/2024	SAMEER RANJAN PANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	INFOCITY PS /287 /2024 () //
331	D-ABLAPL/26644/2024 ABLAPL/9808/2024	MD. AMIL KHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /671 /2024 () //
332	D-ABLAPL/26765/2024 ABLAPL/9809/2024	PARAMESWAR SETHI VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALASORE SADAR /300 /2024 () //
333	D-ABLAPL/26662/2024 ABLAPL/9810/2024	DUKHI SHYAM PAIKARAY @ DUKHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NIRAKARPUR /217 /2024 () //
334	D-ABLAPL/26702/2024 ABLAPL/9811/2024	NARESH SAMAL VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /243 /2024 () //
335	D-ABLAPL/25159/2024 ABLAPL/9812/2024	BUDHESWAR SAHOO VS STATE OF ODISHA	BIJAY JENA VS	MARKAT NAGAR /144 /2024 () //
336	D-ABLAPL/26800/2024 ABLAPL/9813/2024	PAPU PRADHAN @ PRADEEP PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /332 /2024 () //
337	D-ABLAPL/25966/2024 ABLAPL/9814/2024	SIBA KUMAR DUNGRI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NAWAPARA /130 /2024 () //
338	D-ABLAPL/25096/2024 ABLAPL/9815/2024	JAYANT SAMAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	TANGI /39 /2024 () //
339	D-ABLAPL/25143/2024 ABLAPL/9816/2024	SUSHANT SAMAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	TANGI /39 /2024 () //
340	D-ABLAPL/25663/2024 ABLAPL/9817/2024	SATYA RANJAN BEHERA @ JITU VS	KAMALA KANTA MOHANTY VS	BADAGODA P.S. /439 /2024 ()

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341	D-ABLAPL/26424/2024 ABLAPL/9818/2024	STATE OF ODISHA ANJANA SAHU VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// CHAULIAGANJA /187 /2024 () //
342	D-ABLAPL/26428/2024 ABLAPL/9819/2024	ANWAR KHAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BARIA /113 /2024 () //
343	D-ABLAPL/26154/2024 ABLAPL/9820/2024	SUBANTA KUMAR SINGH VS STATE OF ODISHA	SATYABRATA PANDA VS	// / /0 S.D.J.M.,BIRAMA HARAJPUR(Sonepur) 2(B)CC/0000008/2024
344	D-ABLAPL/26464/2024 ABLAPL/9821/2024	USHAMANJARI MALLIK VS STATE OF ODISHA	BIJAY JENA VS	NIKIRAI /226 /2024 () //
345	D-ABLAPL/26396/2024 ABLAPL/9822/2024	DIPAK MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /257 /2023 () //
346	D-ABLAPL/26483/2024 ABLAPL/9823/2024	SUBASH BEHERA @ SUBHAS BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /202 /2024 () //
347	D-ABLAPL/26399/2024 ABLAPL/9824/2024	SURESH CHANDRA DALAI@SURESH DALAI VS STATE OF ODISHA	MRUTUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /341 /2024 () //
348	D-ABLAPL/26509/2024 ABLAPL/9825/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /319 /2024 () //
349	D-ABLAPL/26638/2024 ABLAPL/9826/2024	KIRAN SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	SAHADEV KHUNTA /327 /2024 () //
350	D-ABLAPL/26586/2024 ABLAPL/9827/2024	SK. GOLAP VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BRAMHA BARADA /148 /2024 () //
351	D-ABLAPL/26247/2024 ABLAPL/9828/2024	SANYASI @ PRABHURAM BARIK VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	BALIAPAL /148 /2024 () //

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352	D-ABLAPL/24839/2024 ABLAPL/9829/2024	BISHNU SAH VS STATE OF ODISHA	AMITAV MOHANTY VS	JHARSUGUDA /217 /2021 () //
353	D-ABLAPL/26266/2024 ABLAPL/9830/2024	INDRAMOHAN PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000443/2018
354	D-ABLAPL/26650/2024 ABLAPL/9831/2024	UMAKANTA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BANSADA /170 /2024 () //
355	D-ABLAPL/26678/2024 ABLAPL/9832/2024	DINESH NAYAK @ PINA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	BIDANASI /190 /2024 () //
356	D-ABLAPL/26686/2024 ABLAPL/9833/2024	KORU BENU @ K. VENU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /29 /2024 () //
357	D-ABLAPL/25983/2024 ABLAPL/9834/2024	GITANJALI PATRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	BARKOTE /385 /2024 () //
358	D-ABLAPL/26759/2024 ABLAPL/9835/2024	MANOJ BARIK VS STATE OF ODISHA	DURGA CHARAN DEY VS	SINDHIKELA PS /243 /2024 () //
359	D-ABLAPL/26547/2024 ABLAPL/9836/2024	RUKMANI KICHINDIA VS STATE OF ODISHA	SURESH KUMAR JENA VS	MAHILA PS SAMBALPUR /80 /2024 () //
360	D-ABLAPL/26636/2024 ABLAPL/9837/2024	RAJENDRA KUAMR SINGH VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JHUMPURA /159 /2024 () //
361	D-ABLAPL/26789/2024 ABLAPL/9838/2024	THAKAMANA MEHERA @ SAMEER VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA SADAR /266 /2024 () //
362	D-ABLAPL/25394/2024 ABLAPL/9839/2024	RAJU NAIK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /227 /2022 () //
363	D-ABLAPL/26688/2024	PINKU PANIGRAHI	JYOTIRMAYA SAHOO	CHAMAKHANDI /280 /2024

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	ABLAPL/9840/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/26821/2024 ABLAPL/9841/2024	TAPAN KUMAR SAHOO @ TAPAN SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /191 /2024 () //
365	D-ABLAPL/26838/2024 ABLAPL/9842/2024	KHEDU @ BRAJA MOHAN GADNAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /202 /2023 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000021/2023
366	D-ABLAPL/26216/2024 ABLAPL/9843/2024	BUDHESWAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS (1) VS	JHARSUGUDA SADAR /388 /2024 () //
367	D-ABLAPL/26544/2024 ABLAPL/9844/2024	UDIT NARAYAN KICHINDIA VS STATE OF ODISHA	SURESH KUMAR JENA VS	MAHILA PS SAMBALPUR /80 /2024 () //
368	D-ABLAPL/26898/2024 ABLAPL/9845/2024	DILLIP KUMAR BEHERA VS STATE OF ODISHA	SHREE PANDA VS	DHARMASALA /415 /2024 () //
369	D-ABLAPL/26741/2024 ABLAPL/9846/2024	SK. ADIL VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	RAMACHANDRAPUR /196 /2022 () //
370	D-ABLAPL/26661/2024 ABLAPL/9847/2024	RAKESH RANJAN SWAIN @ SITUN VS STATE OF ODISHA	SUBHAM SHARMA VS	KHANDAPARA /209 /2024 () //
371	D-ABLAPL/26758/2024 ABLAPL/9848/2024	SAMIRANJAN RAY VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	LAHUNIPADA /173 /2024 () //
372	D-ABLAPL/26677/2024 ABLAPL/9849/2024	BIKASH NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANPUR /75 /2024 () //
373	D-ABLAPL/26790/2024 ABLAPL/9850/2024	SOMANATH SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MALGODOWN /86 /2024 () //
374	D-ABLAPL/26798/2024 ABLAPL/9851/2024	MANAS RANJAN JENA @ MANIA VS	AMULYA RATNA PANDA VS	BASTA /144 /2024 ()

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375	D-ABLAPL/26683/2024 ABLAPL/9852/2024	STATE OF ODISHA KORU BENU @ K. VENU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JARADA /133 /2024 (//
376	D-ABLAPL/26206/2024 ABLAPL/9853/2024	STATE OF ODISHA BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BARGARH /461 /2024 (//
377	D-ABLAPL/26804/2024 ABLAPL/9854/2024	STATE OF ODISHA BISWAJIT LENKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// MALKANGIRI /254 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000565/2021
378	D-ABLAPL/26819/2024 ABLAPL/9855/2024	STATE OF ODISHA SUSANTA BARIK @ PRAVAKAR BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// BHUBAN /412 /2024 (//
379	D-ABLAPL/26710/2024 ABLAPL/9856/2024	STATE OF ODISHA SIBANANDA BAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// PARJANG /385 /2024 (//
380	D-ABLAPL/26208/2024 ABLAPL/9857/2024	STATE OF ODISHA BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BARGARH /462 /2024 (//
381	D-ABLAPL/26209/2024 ABLAPL/9858/2024	STATE OF ODISHA BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BARGARH /463 /2024 (//
382	D-ABLAPL/26823/2024 ABLAPL/9859/2024	STATE OF ODISHA KESHAB MAHARANA @ KESHAB CHANDRA MAHARANA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /94 /2024 (//
383	D-ABLAPL/26779/2024 ABLAPL/9860/2024	STATE OF ODISHA RANJAN DASH VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// BASELI SAHI PS /67 /2024 (//
384	D-ABLAPL/26740/2024 ABLAPL/9861/2024	STATE OF ODISHA NABIN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /201 /2023 (//
385	D-ABLAPL/26848/2024 ABLAPL/9862/2024	STATE OF ODISHA HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// KUDANAGARI /237 /2024 (//

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386	D-ABLAPL/26334/2024 ABLAPL/9863/2024	DINABANDHU NAYAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATSINGPUR /784 /2024 () //
387	D-ABLAPL/26801/2024 ABLAPL/9864/2024	KANHEI @ GAJENDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /267 /2024 () //
388	D-ABLAPL/26210/2024 ABLAPL/9865/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /464 /2024 () //
389	D-ABLAPL/26955/2024 ABLAPL/9866/2024	RAJEN DAS @MANTU DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	NARLA /199 /2024 () //
390	D-ABLAPL/26802/2024 ABLAPL/9867/2024	DEVI PRASANNA ROUTRAY VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	JAGATSINGPUR /76 /2017 () //
391	D-ABLAPL/26803/2024 ABLAPL/9868/2024	DASARATHI JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /217 /2024 () //